

DIVISION BENCH

ITEM NO.2

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.260/2024 IN CP (IB) No.262/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

| | |
|----------------------------|---|
| NAME OF THE COMPANY | BANK OF INDIA V/S M/S GANGOTRI ENTERPRISES LTD |
| UNDER SECTION | 7 IBC (IN CIRP) |

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Ujjawal Satsangi, Adv.

: For the Applicant

Sh. Nilotpal Shyam with Ms. Tejas Mishra,

: For the Res./ RP, Ms. Babita Jain

Sh. Vishwajeet Kumar, &

present in person

Sh. Mohd. Nazim Khan, Adv.

ORDER

IA NO.260/2024

Ld. Counsel representing the Applicant is present through VC.

- Let notice of the present application be issued to the non-applicant/ respondent/ RP. Ld. Counsel, Sh. Nilotpal Shyam appears through VC, who accepts notice on behalf of the RP, and therefore waives service. He also seeks and is granted two weeks time to respond to the present application, by serving an advance copy to the opposite side.
- The matter is adjourned for further hearing on 15th July, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

15th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*